

OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)
PATIALA HOUSE COURTS : NEW DELHI

ORDER

I District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi hereby authorize **Sh. Gorakh Nath Pandey**, Senior Civil Judge-cum-Rent Controller, New Delhi District, Patiala House Courts, New Delhi to hear and dispose of urgent matters under the Delhi Rent Control Act, 1958 pertaining to New Delhi District, during the period 23.12.2013 to 31.12.2013 in Winter Vacation, 2013.

The above mentioned Judicial officer shall hold the court in his respective court room. The office of the court will remain open daily from 10.00 AM to 05.00 PM except on Second Saturday Sundays, and other holidays, if any.

The Judicial officer so detained shall be entitled for compensatory leave in lieu of the actual duty performed during above said detantion and the leave shall be exhausted during the calender year 2014.

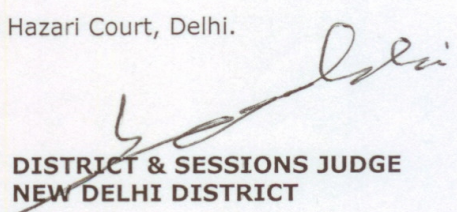
(I.S. MEHTA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT

No. 14967-93 /Judl./NDD/PHC

Dated, New Delhi the 13/12/13

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. The District & Sessions Judge (TH) Central, West, (Saket) South, South East, (KKD) East, North East, Shahadra, (Dwarka), South West, (Rohini) North, North West.
3. The Officer concerned.
4. The Chief Metropolitan Magistrate, Senior Civil Judge, Judge Small Cause Court, Patiala House Courts, New Delhi.
5. The Administrative Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
6. The In-charge Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taker, New Delhi District, Patiala House Court, New Delhi.
7. The In-charge, Administration Branch, New Delhi District, Patiala House Court, New Delhi with the request to depute adequate staff for the above said purpose.
8. PS to the District & Sessions Judge, New Delhi District, PHC, New Delhi.
9. The PRO/APRO, Patiala House Court, New Delhi.
10. The Secretary, Bar Association, Tis Hazari Courts, Karkardooma Courts, Rohini Courts, Patiala House Courts, Saket Courts, Dwarka Courts, Delhi/New Delhi.
11. The Website Committee, Tis Hazari Court, Delhi.


DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT